

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.49/2017	-	Admission	621A	Embassry Property Developments Pvt. Ltd. & 6 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Today, the matter is listed for admission. Manager Secretarial of the Petitioner Company is present. He requested time as the PCS appearing for Petitioner Company is unable to attend the Tribunal today.

List it on 21.07.2017.

  
MEMBER (J)